

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 7

IA 2177/2024 In C.P. (IB)/3025(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 06.05.2024

NAME OF THE PARTIES: **STATE BANK OF INDIA VS RELIANCE**
COMMUNICATION INFRASTRUCTURE
LTD

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 2177/2024 -

1. The present application is filed under section 60(5) of the Insolvency and Bankruptcy code, 2016 r/w Rule 11 of the NCLT Rules, 2016 to place on record the progress report.
2. Accordingly, progress report is taken on record.
3. In view of aforesaid, **IA No. 2177/2024** is **allowed** and **disposed of**.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna